

22

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 80/17 in CP No.44/17	-	Hearing	241/ 242	Erofab Exports Pvt. Ltd., & Others Vs Gartex Insta Apparels Pvt. Ltd., & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATHI P. JOHN
SPJ Legal

Advocate for Respondent

2. P. S. Jende
944889774

Representing
Petitioner

S. Jende

ORDER

P.C.S. for petitioner is present. Counsel for respondent is also present. Orders pronounced in IA 80/17 vide separate order. P.C.S. ^{filed} filing objection to IA 121/17. For hearing list it on 26/09/2017.


MEMBER(J)


MEMBER(T)